GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 313 ANSWERED ON 02.12.2025

COASTAL ECONOMIC ZONES

313. SHRI MASTHAN RAO YADAV BEEDHA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) the details of status of the Coastal Economic Zones (CEZs) identified under "Sagarmala" Programme; and
- (b) the details of total amount of FDI inflow to develop CEZs during the last three years, projectwise?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

(a) & (b) Under the National Perspective Plan of the Sagarmala Programme, fourteen Coastal Economic Zones (CEZ) were envisaged for Port-Led Industrialization. In order to meet the objectives of Port-Led Industrialization, more than 8000 acres land in the Major Ports have already been used for industrialization which includes 277 hectares multi-sector Special Economic Zones developed at Jawaharlal Nehru Port and Smart Industrial Port City which is being developed at Paradip Port spanning over 700 Acres of land. Other ports including New Mangalore Port, Vishakhapatnam Port, Cochin Port, Syama Prasad Mookerjee Port and V.O. Chidambaranar Port have also allotted land for industrialization.

Further, National Industrial Corridor Development and Implementation Trust (NICDIT) under the administrative control of Department for Promotion of Industry and Internal Trade (DPIIT) in partnership with respective State Govt(s) has planned to develop industrial corridor projects as part of National Industrial Corridor Development Programme which is aimed at development of green field industrial region/nodes in India. Government of India has accorded approval for development of 11 corridors (32 projects) in Four Phases as part of National Master Plan for providing multimodal connectivity to economic zones.
